

ITEM NO.11

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 2230/2024

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Appellant(s)

VERSUS

SANJEEV ARORA & ORS.

Respondent(s)

Date : 01-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajeev Mishra, Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Sunil Narayanan S, Adv.
Mr. Shiv Gopal Mishra, Adv.

For Respondent(s)

Ms. Vibhooti Malhotra, AOR

Mr. Abhay Pratap Singh, AOR
Ms./Mr. Sadhira Aaryaan Sadanand, Adv.

Mr. Rohit Amit Sthalekar, AOR

Mr. Avi Tandon, Adv.
Mr. Anish Agarwal, AOR
Mr. Srinivas Vishven, Adv.
Ms. Vanshika Gupta, Adv.
Ms. Meghna Tandon, Adv.
Mr. Ami Tandon, Adv.

Mr. Satyam Thareja, AOR
Mr. Pratyaksh Sikodia, Adv.

Mr. T. Mahipal, AOR
Mr. Avnish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

The matter being complete in all respects, the same be
processed for listing before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar

MG